

**R.O.C.No.3149-A/2013-B2**

**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 55 / 2013**  
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The Government, in G.O.Ms.No.391, Home (Courts-III) Department, dated 05.06.2012, have issued orders sanctioning the constitution of an Additional District Munsif Court at Tirupattur in Vellore District by converting the existing Judicial Magistrate Court No.II at Tirupattur in Vellore District.

Thiru C.Sridhar, Judicial Magistrate No.II, Tirupattur is transferred and posted as Additional District Munsif, Tirupattur in the newly sanctioned court by converting the existing Judicial Magistrate Court No.II, Tirupattur.

HIGH COURT, MADRAS.  
DATED : 04.04.2013

Sd/- J.V.RAJ,  
REGISTRAR GENERAL(i/c)